

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 64/2023/EZ

RAGHUNATH MAITY

.....APPLICANT(S)

VERSUS

THE WEST BENGAL POLLUTION CONTROL
BOARD & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.
01, i.e. THE WEST BENGAL POLLUTION CONTROL
BOARD.

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Filed by

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA

SL. NO. 12 Dt.- 2 28 MAR 2024

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BOARD.

I, Sri Subrata Ghosh, Occupation- Service, residing at
Narkelbagan, Gorosthan, Chinsurah son of Shri Biswanath Ghosh,
aged about 60 years, by faith-Hindu, by, District - Hooghly, do
hereby solemnly declare and say as follows:-

28 MAR 2024

01. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and look after this case and as such I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 01, to affirm this Affidavit on its behalf and as such, I am competent to do so.



02. That, this affidavit is being affirmed in pursuance to the order passed by the Hon'ble Tribunal dated 05.01.2024.

03. That, in pursuance to the order of the Hon'ble National Green Tribunal dated 05.01.2024, the State Board caused an inspection of M/s. Biswanath Bani Mill (rice husking mill) situated at Vill & P.O.- Meghadangar, P.S.- Panskura, Dist- Purba Medinipur, Pin-721152, on 22.01.2024 between 11.00 a.m. to 11.45 a.m.

As per record of Block Land and Land Reforms Officer, Panskura-1, the said plot belongs to Irrigation & Waterways Department, Govt. of West Bengal.

28 MAR 2024

04. That, during inspection, the unit was found locked from outside.

A local shop owner (adjacent to the said unit) stated that the unit was not in operation for last one year.

05. That, the Inspecting Officers remarked "During inspection, the unit was found locked from outside and no operation of process activity was found running."

Copy of the inspection report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.




DEPONENT

28 MAR 2024

VERIFICATION

I, Sri Subrata Ghosh, son of Shri Biswanath Ghosh, aged about 60 years, by Religion - Hindu, by Occupation- Service, residing at Narkelbagan, Gorosthan, Chinsurah, District-Hooghly, do hereby solemnly declare and say as follows:-

1. That, I am the Officer on Special Duty (OSD), West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Dipankar Ghosh

Identified and corrected by me
Advocate
WBPCB

Subrata Ghosh

DEPONENT

Solemnly Affirmed &
Declared Before Me
On Identification By *[Signature]*

SARBANI MITRA
NOTARY
Regd. No. 5515/08

28 MAR 2024

INSPECTION REPORT

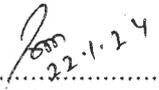
1. Name & Address of the Units : M/s Biswanath Bani Mill
Vill & P. O. – Meghadangar
P. S. – Panskura
Dist – Purba Medinipur, Pin – 721 152
2. Name of the Police Station : Panskura
3. Date & Time of Inspection : 22.01.2024 during 11:00 a.m. to 11:45 a.m.
4. Name of Inspecting Officers : 1. Sri Kunal Sahoo; AEE, Haldia R.O.
2. Sri Sanjay Mukherjee; AEE, Haldia R.O.
3. Sri Aswini Kumar Khan; ASI, Panskura P.S
5. Representatives met with : Nobody (unit representative) was found at the time of inspection.
6. Inspection reference : As per direction of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata vide O.A no. 64/2023/EZ dated 05.01.2024.
7. Observations :



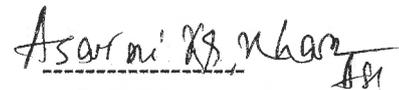
M/s Biswanath Bani Mill, a rice husking mill is situated at Plot No. 165, Mouza: Meghadangar, JL No. 92, P. S. – Panskura, Purba Medinipur. As per record of BL & LRO, Panskura – 1, the said plot belongs to Irrigation & Waterways Department, Govt. of WB.

During inspection, the unit was found locked from outside. A local shop owner (adjacent to the said unit) stated that the unit was not in operation for last one year.

8. Remarks: During inspection, the unit was found locked from outside & no operation of process activity was found running.


22.1.24
.....
(S. Mukherjee)
AEE, Haldia R. O.


.....
(K. Sahoo)
AEE, Haldia R. O.


.....
(A.K Khan)
ASI, Panskura P.S

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